

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 386
ANSWERED ON 21/07/2026**

PERFORMANCE OF MGNREGS IN WARANGAL DISTRICT

386. Dr. Kadiyam Kavya:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the performance of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in Warangal district, Telangana, during the last two years, including the average number of person-days of employment provided per household in each year;**
- (b) whether any wage payments under the Scheme are pending in Warangal district, if so, the details thereof, including the amount and duration of such pendency; and**
- (c) the steps taken by the Government to ensure timely payment of wages to the beneficiaries?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): During the last two financial years 2024–25 and 2025–26, 99.99% and 99.97% respectively, of the eligible rural households in Warangal district of Telangana were offered employment against the demand under the scheme. It is also stated that the average number of days of employment provided per household was 41.12 in 2024–25 and 27.89 in 2025–26.

(b) & (c): Under Mahatma Gandhi NREGS, the wage payments are directly credited by the Central Government to the accounts of the beneficiaries through Direct Benefit Transfer protocol. At the beginning of each financial year, admissible pending liabilities of the previous years, if any, are duly reimbursed by the Government of India. Accordingly, all due and admissible pending wage liabilities upto FY 2025-26 have already been cleared.
